

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001

CAUSELIST

Court No. : 1

Dated :16/02/2018 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL


<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>.Vs.</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
						<u>REGULAR</u> <u>MATTERS</u>
1	E/2979/2005	J M Agarwal Tabacco	. Vs.	Lucknow	Kapil Vaish/DR	
2	E/2980/2005	J M Agarwal Tobacco P Ltd	. Vs.	Lucknow	Kapil Vaish/DR	
3	E/938/2006	Raltronics India Pvt Ltd	. Vs.	Noida	Prabhat Kumar/DR	Top of the Board
4	E/2767/2009	RALTRONICS INDIA PVT. LTD.	. Vs.	C.C.E. NOIDA	Prabhat Kumar/DR	Top of the Board
5	E/70088/2016	Basant Ispat Udyog Pvt Ltd	. Vs.	Lucknow	V. Lakshmi Kumaran, ALD/DR	Part-Heard
6	E/839/2012	Rayana Paper Board Industries Ltd	. Vs.	Allahabad	IP/DR	
7	E/2521/2012	Swadeshi Polytex Ltd	. Vs.	Ghaziabad	KAPIL VAISH/DR	
8	E/3051/2012	Sherishid Interiors Pvt Ltd	. Vs.	Noida	Naveen Mullick,Adv/DR	
9	E/3052/2012	Sanjeev Lamba	. Vs.	Noida	Naveen Mullick,Adv/DR	
10	E/3053/2012	Continental Furnishers	. Vs.	Noida	Naveen Mullick,Adv/DR	
11	E/4112/2012	Essel Foundaries P Ltd	. Vs.	Ghaziabad	LASA CONSULTANCY PVT LTD/DR	

12 E/50226/2014 Arpit Jain . Vs. Kanpur Amit Awasthi/DR As per direction
of Honble
Bench

13 C/50453/2015 Mohit Paper Mills . Vs. Noida L. P. Asthana & Reena
Ltd Khair/DR

Checked By :

Prepared By: 


**Assistant Registrar
(CESTAT, Allahabad)**